

Office of the District Judge, Purba Medinipur
(Nezarath Department)

Memo No. 380(5) / XIV - 3

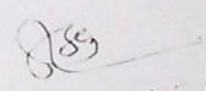
Dated, Tamruk, the 14th day of October, 2020.

1. The Judge-in-charge of Nezarath Department, District Judge's Court, Purba Medinipur.
2. The Sub-Divisional Civil Judge (Jr. Divn.), Contai.
3. The Sub-Divisional Civil Judge (Jr. Divn.), Haldia.
4. The Sheristadar, Vernacular Department, District Judge's Court, Purba Medinipur.

S. A. Purba Medinipur District Judge's Court.

A draft gradation list of the Process Server (Seal & Summons Bailiff) –of this Judgeship was Published on 24.09 2020, conveyed by No. 329(4)/XIV – 3 dated, 24-09-2020. No objection has been received within the stipulated time. As such the Draft gradation list of the Process Server (Seal & Summons Bailiff) as stood on 01.07.2020 is hereby treated as Final gradation list of the Process Server (Seal & Summons Bailiff) and the same is hereby published by all means and also by uploading in our website.

Encl: As stated.


15/10/2020
District Judge,
Purba Medinipur.

**District Judge,
Purba Medinipur**

Final Gradation List of Bailiffs (Seal Bailiffs and Summons Bailiffs) as on 01-07-2020, District Judge's Court, Purba Medinipur at Tamluk
 Pay Band-2 – Rs.5400/- to Rs. 25200/- +Rs. 2600/- (G.P.) (For Seal Bailiff) No. of Sanctioned Cadre: (a) **Permanent: 30**
 Pay Band-2 – Rs.5400/- to Rs. 25200/- +Rs. 2300/- (G.P.) (For Summons Bailiff) No. of Existing Strength: (b) Present: 26

Sl. No.	Name & Educational Qualification	Whether SC/ST	Date of birth	Date of first appointment	Date of appointment as Summons Bailiff	Basic pay	Date of next increment	Residential Address	Remarks
1	2	3	4	5	6	7	8	9	10
Pay Band-2 – Rs. 5,400/- to Rs. 25,200/- + Rs. 2,600/- (G.P.)									
1	Ajit Kumar Jana S.F., Seal Bailiff, Contai.		24.10.1969	18.07.1991	09.12.1996		July-2021	Vill & P.O- Negua, P.S- Egra, District- Purba Medinipur.	
2	Arghya Kumar Praharaj B.Com (Hons.) Seal Bailiff, Contai.		08.11.1966	15.11.2003	15.11.2003		-Do-	Vill- Athilagori, P.O- Athilagori, P.S- Contai, District- Purba Medinipur.	
3	Mrityunjoy Das M.P., Seal Bailiff, Contai.		21.07.1963	15.11.2003	15.11.2003		-Do-	Vill- Nimpur, P.O- Barangi, P.S- Dantan, District- Paschim Medinipur.	
4	Dipak Kumar Maiti B.A. Seal Bailiff, Tamluk.	GEN	24.10.1980	08.08.2012	08.08.2012		-Do-	Vill & P.O- Simulia, P.S- Tamluk, District- Purba Medinipur.	
5	Suresh Das B.A. Seal Bailiff, Tamluk.	GEN (EC)	07.11.1968	08.08.2012	08.08.2012		-Do-	Vill & P.O- Tilkhoja, P.S- Moyna, District- Purba Medinipur.	
6	Samiran Jana B.Sc. Seal Bailiff, Haldia.	GEN (EC)	13.10.1977	08.08.2012	08.08.2012		-Do-	Vill & P.O- Pitambarcha, P.S- Haldia, District- Purba Medinipur.	

15/10/2020
 District Judge, District Judge,
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Pay Band-2 – Rs. 5400/- to Rs. 25200/- +Rs. 2600/- (G.P.) (For Seal Bailiff)

No. of Sanctioned Cadre: (a) **Permanent: 30**

Pay Band-2 – Rs. 5400/- to Rs. 25200/- +Rs. 2300/- (G.P.) (For Summons Bailiff)

No. of Existing Strength: (b) **Present: 26**

Sl. No.	Name & educational qualification	Whether SC/ST	Date of birth	Date of first appointment	Date of appointment as Summons Bailiff	Basic pay	Date of next increment	Residential address	Remarks
1	2	3	4	5	6	7	8	9	10
Pay Band-2 – Rs. 5,400/- to Rs. 25,200/- + Rs. 2,300/- (G.P.)									
7	Ananta Roy Madhyamik Appeared, Summons Bailiff, Contai.		22.05.1963	25.05.1984	03.07.2012		July-2021	Vill- Purba Karanji, P.O- Karanji, P.S- Ramnagar, District- Purba Medinipur.	
8	Sk. Rejaul Islam Class- IX, Summons Bailiff, Tamluk.		04.03.1967	08.06.1985	03.07.2012		-Do-	Vill- Barpadumbasan, P.O & P.S- Tamluk, District- PurbaMedinipur.	
9	Bablu Pradhan Class- IX, Summons Bailiff, Tamluk.		19.12.1962	20.01.1989	03.07.2012		-Do-	Vill- Abasbari, P.O & P.S- Tamluk, District- Purba Medinipur	
10	Apurba Roy Class- IX, Summons Bailiff, Contai.		08.01.1963	01.05.1997	03.07.2012		-Do-	Vill- Purba Karanji, P.O- Karanji, P.S- Ramnagar, District- Purba Medinipur.	
11	Bibhuti Mahata Class- IX Summons Bailiff, Tamluk.		14.12.1964	15.11.2003	03.07.2012		-Do-	Vill- Nonasole, P.O- Moupal, P.S- Salboni, District- Paschim Medinipur.	
12	Nilkamal Rana Class- VIII, Summons Bailiff, Tamluk.		01.06.1965	15.11.2003	03.07.2012		-Do-	Vill & P.O- Alampur, P.S- Gopiballavpur, District- Paschim Medinipur.	

P-3) Final Gradation List of Bailiffs (Seal Bailiffs and Summons Bailiffs) as on 01-07-2020, District Judge's Court, Purba Medinipur at Tamluk
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Sl. No.	Name & educational qualification	Whether SC/ST	Date of birth	Date of first appointment	Date of appointment as Summons Bailiff	Basic pay	Date of next increment	Residential address	Remarks
1	2	3	4	5	6	7	8	9	10
13	Lalmohan Pahari Class – VIII, Summons Bailiff, Contai.		28.06.1970	15.11.2003	03.07.2012		July-2021	Vill- Kisorepur, P.O- Bhimeswari Bazar, P.S- Bhagwanpur, District- Purba Medinipur.	
14	Mosarrat Hossain Shah Class- VIII, Summons Bailiff, Haldia.		03.11.1973	15.11.2003	03.07.2012		-Do-	Vill- Dighasipur, P.O- Chawkwipta, P.S- Bhabanipur, District- Purba Medinipur.	
15	Saikat Bihattacharya B.Sc. Summons Bailiff, Tamluk.	GEN	08.01.1987	08.08.2012	08.08.2012		-Do-	Vill- Jogikhop, P.O- Kakgechia, P.S- Tamluk, District- Purba Medinipur.	
16	Mahadeb Kar B.A. (Hons.) Summons Bailiff, Haldia.	GEN (EC)	20.10.1981	08.08.2012	08.08.2012		-Do-	Vill- Solat, P.O- Genodab, P.S- Bhabanipur, District- Purba Medinipur.	
17	Anawar Sardath Khan B.Com. (Hons.) Summons Bailiff, Tamluk .	OBC (A)	18.12.1974	08.08.2012	08.08.2012		-Do-	Vill- Arisanda, P.O- Arisanda, P.S- Panskura, District- Purba Medinipur.	
18	Buddhadev Mondal B.A. (Hons.) Summons Bailiff, Contai.	OBC (B)	01.01.1979	08.08.2012	08.08.2012		-Do-	Vill & P.O- Madhabpur, P.S- Bhupatinagar, District- Purba Medinipur.	

[Signature]
15/10/2020

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19	Pintulal Kar B.A. (Hons.) Summons Bailiff, Haldia.	GEN (PH)	13.05.1991	08.08.2012	08.08.2012		July-2021	Vill- Dighasipur, P.O- Chakdwipa, P.S- Bhabanipur, District – Purba Medinipur.	
20	Santosh Kumar Hazra H.S., Summons Bailiff, Haldia.	SC	19.09.1986	08.08.2012	08.08.2012		-Do-	Vill- Chunakhali, P.O- Dayaldasi, P.S- Nandakumar, District- Purba Medinipur.	
21	Apanjan Patra B.A. (Hons.) Summons Bailiff, Contai.	SC	05.11.1980	08.08.2012	08.08.2012		-Do-	Vill & P.O- Baratala, P.S- Khejuri, District- Purba Medinipur.	
22	Nirmal Raul B.A. (Hons.) Summons Bailiff, Tamluk.	SC	01.08.1986	08.08.2012	08.08.2012		-Do-	Vill- Srirampur, P.O- Srirampur, P.S- Tamluk, District- Purba Medinipur.	
23	Biswajit Mudi H.S., Summons Bailiff, Contai.	SC	09.05.1970	08.08.2012	08.08.2012		-Do-	Vill & P.O.- Fuleswar, P.S.- Contai, District- Purba Medinipur.	
24	Tara Sankar Das Madhyamik (failed) Summons Bailiff, Contai.	Gen	08.04.1984	21.08.2008	05.03.2019		-Do-	Vill-Phatharghata, P.O.- Dakshin Dauki, P.S.- Contai, Dist-Purba Medinipur.	
25	Nityananda Adhikary B.A.(Hons) Summons Bailiff, Tamluk.	Gen	01.02.1985	11.02.2019	11.02.2019		-Do-	Vill-Ramchandrapur, P.O.- Dakshin Damodarpur, P.S.- Nanda Kumar, Dist-Purba Medinipur.	
26	Paramita Sahoo B.Sc. (Hons.) Summons Bailiff, Tamluk.	Gen	15.07.1991	20.12.2012	01.03.2019		-Do-	Vill-Balluk, P.O.- Balluk hat, P.S.- Tamluk, Dist-Purba Medinipur.	